

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.3406
TO BE ANSWERED ON 20.03.2025

FUNDS FOR STs IN JAMMU AND KASHMIR

3406. SHRI MIAN ALTAF AHMAD:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the total funds released for Scheduled Tribes (STs) of Jammu and Kashmir during the last four years; and
(b) the manner in which the funds have been utilized?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a): The fund release details of Central Government programme/schemes in Jammu and Kashmir are available year-wise at <https://stcmis.gov.in>.

(b): As per information received from Jammu and Kashmir, the manner in which the funds have been utilized are as under:

- The funds under the scheme SCA to TSS/PMAAGY have been utilized after receiving the plan proposals from all the districts, and their approvals from Ministry of Tribal Affairs (MoTA).
- Under the support to TRI, funds are utilized for MoTA approved activities.
- Under the EMRSs (construction/upgradation/recurring cost) funds are being utilized as per the components of the proposals/DPRs approved by MoTA.
- Scholarship are being disbursed to the eligible students of STs in the UT of J&K through NSP Portal.
